

**PRL. DISTRICT AND SESSIONS JUDGE  
In the Court of MURALIDHARA PAI B.  
PRL. DISTRICT SESSIONS JUDGE, MANGALORE  
Cause List Dated 23.10.2020**

**List of 30 hearing cases**

	<b>Case Type</b>	<b>Case No./Year</b>	<b>Stage</b>	<b>Advocate</b>	<b>Next Date of Hearing</b>
1	MVC	950/2018	Evidence	M.S.M.	
2	MVC	959/2018	Evidence	S.S.P.	
3	MVC	964/2018	Evidence	M.S.M.	
4	EAT	6/2016	Hearing on I.A.	P.P.H. / S.F.S.	
5	Misc.	44/2017	Arguments		
6	MVC	552/2018	Arguments	S.S.P.	
7	MVC	553/2018	Arguments	S.S.P.	
8	RA	26/2018	Arguments	A.A.K.	
9	Ex.C.	230/2019	Arguments	Veena Yogish	
10	RA	6/2018	Steps	Vijaya Raghavendra	
11	MVC	668/2020	Appearance	Varadaraj A.	
12	MVC	712/2020	W.S.	S.S.P.	
13	Misc.	18/2020	Objection		
14	Spl.C.	73/2018	FDT	Public Prosecutor	
15	SC	148/2018	FDT	Public Prosecutor	
16	SC	231/2018	FDT	Public Prosecutor/K.P.A.S.	
17	SC	244/2018	Evidence	Public Prosecutor	
18	Spl.C.	2/2019	FDT	Public Prosecutor	
19	SC	35/2019	FDT	Public Prosecutor	
20	Spl.C.	118/2019	FDT	Public Prosecutor	
21	CrI.A.	8/2018	Arguments	Sri Girish M.	
22	CrI.R.P.	98/2019	Arguments	S.K.U.	
23	CrI.R.P.	21/2020	Arguments	K.R.R.	
24	SC	85/2018	HBC	Public Prosecutor / N.B.	
25	SC	42/2019	HBC	Public Prosecutor	
26	SC	92/2018	Appearance	Public Prosecutor	
27	C.CrI.Misc.	320/2020	Hearing	B.A.B. / Public Prosecutor	
28	Spl.C.	46/2019	Charge	Public Prosecutor	
29	SC	4/2020	Charge	Public Prosecutor	
30	Spl.C.	202/2019	EBC	Udayananda A. / K.P.A.S.	

23.10.2020

<b>Cause List of cases posted for arguments on 23.10.2020 – I Addl. District &amp; Sessions Court, Mangaluru, D.K.</b>				
<b>Sl. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Stage</b>	<b>Name of the Advocate</b>
<b>NIL</b>				

**NOTE:** P.O., is on leave.

**List of Cases posted for Arguments on 23.10.2020  
II. Addl. District & Sessions Court, Mangaluru.**

Sl. No.	Case Type	Case No.	Stage	Advocate
<b>CRIMINAL</b>				
1	SC	74/2009	FDT	KPAS
2	Spl.C	10/2014	FDT	
3	Spl.C	38/2015	FDT	YVH
4	Spl.C	64/2015	FDT	RPS
5	Spl.C	25/2016	FDT	KK
6	Spl.C	60/2016	FDT	HVR
7	Spl.C	104/2017	FDT	RPS
8	SC	205/2019	FDT	DHU
9	Spl.C	242/2015	Arguments	NB
10	CrI. A	168/2017	Arguments	VKMN
11	CrI. A	87/2019	Arguments	KPA
12	CrI. A	84/2009	Await Documents	TNP
13	CrI. A	52/2020	Compliance	NB
14	CrI. A	38/2020	Hearing	MCK
15	CrI. R.P	40/2020	Hearing	PP
16	CrI. R.P	58/2020	Judicial Custody	SSK
17	CrI. R.P	115/2020	Appearance	PP
18	CrI. A	117/2020	Appearance	PP
19	CrI. R.P	170/2020	Appearance	KS
20	CrI. A	319/2020	Hearing	SP
21	CrI. A	321/2020	Objection	DN
22	CrI. A	583/2020	Objection	BAB

Morning  
Session

**CIVIL**

23	MVC	611/2016	Plaintiff Evidence	MSM
24	MVC	722/2016	Plaintiff Evidence	VDS
25	MVC	725/2016	Further P/E	VDS
26	MVC	797/2016	Cross Examination	Roopa K
27	MVC	402/2017	Cross Examination	VS
28	MVC	882/2017	Further P/E	ACV
29	MVC	1141/2017	Plaintiff Evidence	BGS
30	MVC	1881/2017	Plaintiff Evidence	BGS
31	RA	117/2008	Arguments	KPA / JP
32	MA	17/2014	Arguments	VK / AAK
33	RA	42/2015	Arguments	PRR
34	RA	40/2016	Arguments	MPN
35	RA	70/2016	Arguments	PRR

Afternoon  
Session

**PRL. DISTRICT AND SESSIONS JUDGE****III ADDL. DISTRICT AND SESSIONS JUDGE, MANGALORE****NOTE: This Court will take up the following matters for Arguments  
on****23.10.2020 (Morning Session)****Arguments/Hearing/Evidence**

<b>SL.NO</b>	<b>CASE TYPE</b>	<b>Case No./Year</b>	<b>Advocate</b>
1	MVC	42/2018	A.C Vinayaraj
2	MVC	505/2018	K P
3	MVC	591/2020	SSP
4	RA	65/2014	AAK
5	MVC	985/2017	MSM
6	MA	7/2020	BJK
7	MVC	974/2017	MSM
8	MISC	5/2020	NBPR
9	MVC	667/2020	ADB
10	RA	7/2019	BGS
11	SPL.C	68/2014	PP

12	SPL.C	30/2016	
13	SC	162/2019	PPSA
14	CRL.R.P	121/2018	NB PUBLIC PROSECUTOR
15	CRL.A	16/2019	NAHUSHA
16	CRL.R.P	151/2019	DINESH N
17	CRL.A	207/2019	Y V H PUBLIC PROSECUTOR
18	CRL.R.P	179/2020	KISHORE D SILVA PUBLIC PROSECUTOR
19	SC	162/2012	PUBLIC PROSECUTOR
20	SPL.C	59/2016	
21	SPL.C	17/2017	PP
22	CRL.A	47/2020	ASMP
23	CRL.R.P	163/2020	BJK
24	CRL.MISC	556/2020	OMER FAROOQ
25	CRL.MISC	570/2020	KKA
26	CRL. MISC	577/2020	MS
27	SPL.C	118/2016	
28	SC	13/2018	PP
29	SC	97/2018	PP
30	SC	28/2019	PP
31	CRL.MISC	576/2020	ASIF

Top 30 case-list

<b>List of Cases posted on 23.10.2020</b>				
<b>IV Addl. District &amp; Sessions Court, Mangaluru</b>				
<b>Sl. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Stage</b>	<b>Advocate</b>
	<b>CIVIL</b>			
1	Com O.S	37/2020	Evidence	Shamith Prasad
2	Com O.S	50/2020	Evidence	A Amrith Kini
3	Com O.S	190/2020	Evidence	Nagesh Kumar B
4	Com O.S	192/2020	Evidence	K Balaraj Rai
5	Com O.S	342/2020	Evidence	N Sukumar
6	Com O.S	363/2020	Evidence	Krishnaprasad M S
7	Com O.S	439/2020	Evidence	Ashwin Kumar Rai M
8	Com O.S	468/2020	Evidence	M A R
9	Com O.S	643/2020	Evidence	G K Manjunath
10	Com O.S	650/2020	Evidence	H V Raghavendra
11	A.S	75/2019	Argument	Mini K V
12	A.S	2/2020	Argument	Mini K V
13	Com O.S	698/2020	Argument	M P Shenoy
14	M V C	2001/2017	W.S/Objection	M Shivarama Maniyani
15	Ex.C	5/2019	W.S/Objection	P R R
16	Com O.S	12/2020	Appearance	M P Shenoy
17	Com O.S	644/2020	W.S/Objection	G K Manjunath
	<b>Criminal:</b>			
18	SC	177/2019	Evidence	P P
19	SC	202/2016	Argument	P P
20	SC	19/2017	Argument	P P
21	CrI.R.P	73/2018	Argument	M R Ballal
22	CrI.A	36/2019	Argument	N B P R
23	CrI.A	78/2019	Argument	GKPJ/ PP
24	CrI.R.P	102/2020	Argument	B A B
25	CrI.Misc	530/2020	Objection	Arun Kumar Shetty
26	CrI.Misc	578/2020	Objection	Sharath Kumar B
27	CrI.Misc	581/2020	Objection	Shiva Prasad Ajekal
28	SC	2/2017	313 statement	PP
29	SC	3/2017	314 statement	PP
30	SC	4/2017	315 statement	PP

**List of cases posted on 23.10.2020 in the Court of Addl. District and Seesions Court,FTSC-1(POCSO) D.K., Mangaluru.**

<b>Sl. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Case Stage</b>	<b>Accused Name</b>	<b>Advocate Name</b>
1	Spl.C	134/2018	FDT	Sandeep Kulal & others	SK/BAB/JKR/KKA
2	Spl.C	36/2019	FDT	Surendra	Shridhar Kaje
3	Spl.C	8/2020	FDT	Malleshappa	Sukumar B.M
4	Spl.C	127/2019	FDT	Sampath & another	Mohandas Rai
5	Spl.C	59/2014	NBW	Sharul Alan Lashkar	Sirajuddina A.
6	Spl.C	128/2015	NBW	Mallesh & another	Venu Kumar/YVHegde
7	Spl.C	138/2015	NBW	Iqbal	Venu Kumar
8	Spl.C	146/2015	Evidence	Rafiq & another	S.P Chengappa/Dominic Jose K.
9	Spl.C	40/2018	Evidence	Naveena	T.Radhakrishna Shetty
10	Spl.C	141/2019	Orders	Naveena	T.Radhakrishna Shetty
11	Spl.C	105/2020	HBC	Vishwanath	Chethan Kumar Shetty
12	Spl.C	148/2020	HBC	Gangadhar Jungli	Vikram Raj A.
13	Spl.C	152/2020	HBC	Harries	Rajesh Rai
14	Spl.C	163/2020	HBC	Feerappa	Vikram Raj A.
15	Spl.C	111/2020	HBC	Ganesh	B.Arun Bangera
16	Spl.C	171/2020	Apperance	Manjunatha	Vikram Raj A.
17	Spl.C	163/2018	Arguments	Prakash & another	Shridhar Kaje/KKA
18	CrI. Misc	547/2020	Objection	Yamunappa R. Madara	Udayananda A.
19	C.CrI.Misc	303/2020	Hearing	Shivananda	Zakeer Hussain

**PRL. SENIOR CIVIL JUDGE AND CJM  
In the Court of A.G. GANGADHARA  
PRL. SENIOR CIVIL JUDGE AND CJM**

**Cause List Dated 23-10-2020**

**List of Cases posted for Arguments/Hearing and Evidence on 23.10.2020, pending on the  
file of Prl. Senior Civil Judge and CJM, Mangaluru**

Sl. No.	Case Type	Case Number	Advocate
1	RA	117/2012	MPN
2	RA	118/2012	DALA
3	RA	15/2018	SH
4	RA	47/2018	MCK
5	RA	94/2018	DIB
6	RA	128/2018	MRB
7	RA	135/2018	GP
8	RA	140/2018	MPN
9	RA	142/2018	MPN
10	RA	7/2019	MPN
11	RA	8/2019	MK
12	RA	11/2019	PRR
13	RA	15/2019	PRR
14	RA	16/2019	PRR
15	RA	17/2019	MD
16	RA	18/2019	MD
17	RA	39/2019	PPH
18	RA	40/2019	BSR
19	RA	55/2019	MPN
20	RA	56/2019	MPN
21	RA	57/2019	MPN
22	RA	65/2019	MD



Sheet1

23	MVC	544/2016	ACV
24	MVC	748/2016	YPK
25	MVC	1621/2016	BGS
26	MVC	652/2017	ACV
27	ECA	8/2016	ACV
28	MIS	1/2015	BSK
29	MIS	2/2015	BSK
30	P & S C	9/2019	GP
31	G & W C	14/2018	KSNR
<b><u>LIST OF CASES POSTED FOR EVIDENCE</u></b>			
32	MVC	1200/2012	UB
33	MVC	439/2018	ISJ
34	MVC	1174/2018	BGS
35	MVC	1/2019	ACV
36	MVC	433/2019	NKK

**List of cases posted on 23.10.2020 pending on the file of I Addl. Senior Civil Judge and CJM, Mangaluru as per the revised guidelines issued by the Hon'ble High Court of Karnataka, Bengaluru**

<b>Sl. No</b>	<b>Case Type</b>	<b>Case No./Year</b>	<b>Advocate</b>
<b>ARGUMENTS</b>			
1	O.S.	1/2011	Sri.P.P and Sri.M.P.N
2	R.A	89/2016	Sri.O.T.Bhat
3	M.A.	17/2017	Sri.Raju Devadiga
4	O.S.	71/2018	Sri.S.K.U
<b>EVIDENCE</b>			
1	M.V.C.(Direction Matter)	1088/2012	Sri.S.S.P
2	E.C.A	33/2014	Sri.A.C.V
3	E.C.A	7/2017	Sri.D.B
4	O.S.	243/2017	Sri.M.P.N.
5	M.V.C.	1087/2018	Sri.Sridhar Kaje

**II ADDL. SENIOR CIVIL JUDGE AND CJM  
In the Court of SMT. PUSHPALATHA C M  
II ADDL. SENIOR CIVIL JUDGE AND CJM  
Cause List Dated 23-10-2020**

**List of Cases posted for Arguments / Evidence on 23.10.2020, pending on the file of II  
Addl. Senior Civil Judge and CJM, Mangaluru**

<b>Sl. No.</b>	<b>Case Type</b>	<b>Case Number</b>	<b>Advocate</b>
1	RA	20/2016	MR
2	RA	28/20165	BGP
3	RA	112/2016	SKU
4	RA	117/2016	NMS
5	MA	41/2017	MPS
6	RA	38/2018	ACG
7	RA	204/2019	MCK
8	RA	205/2019	MCK
9	CC	335/2014	APP
10	CC	187/2013	APP, PPH
11	CC	349/2013	APP, YKA
12	CC	32/2014	KRR, JKR
13	CC	76/2016	APP
14	CC	216/2016	APP
15	CC	309/2016	APP
16	CC	179/2019	APP

**List of cases posted for Arguments and Evidence on 23.10.2020 pending on the file of III Addl. Senior Civil Judge and JMFC, Mangaluru as per the revised guidelines issued by the Hon'ble High Court of Karnataka, Bengaluru**

<b>Evidence</b>			
1	OS	65/2017	MPS
2	OS	186/2017	KSA
<b>Arguments</b>			
1	RA	122/2015	KBS & GMB
2	OS	289/2015	MKVK & GMB
3	FDP	59/2015	MKVK & SL
4	Ex.	136/2015	RDH
5	RA	2020/2015	UA
6	OS	417/2015	SKU

<b>CAUSE LIST OF SITTING COURT – HEARING &amp; EVIDENCE CASES ON 23.10.2020</b>			
<b>PRL. CIVIL JUDGE AND JMFC, MANGALURU.</b>			
<b>SI. NO.</b>	<b>CASE NO.</b>	<b>STAGE</b>	<b>ADVOCATE NAME</b>
1	O.S 627/2020	Hearing on IA	KSN & KSNR
2	O.S 325/2016	Plaintiff evidence	UA
3	O.S 449/2018	Hearing	NBPR
4	O.S 55/2019	Additional WS	KSR
5	O.S 72/2019	Defendant evidence	NBPR
6	O.S 95/2019	Plaintiff evidence	MCK
7	O.S 587/2019	Defendant evidence	DM
8	O.S 612/2019	Production of document and list of witness	In person & KSS
9	O.S 833/2019	Plaintiff evidence	AV
10	O.S 1011/2019	Cross examination	NKMG
11	HRC 19/2019	Petitioner evidence	DIB
12	O.S 1345/2019	Cross examination	MPS
13	O.S 1561/2019	Plaintiff evidence	KBR
14	O.S 100/2020	Plaintiff evidence	SFS
15	O.S 267/2020	Plaintiff evidence	AAZ
16	O.S 432/2020	Hearing on IA	KBR
17	P & SC. 12/2020	Petitioner evidence	CK
18	O.S 633/2020	Plaintiff evidence	RK
19	Exc. 138/2016	Hearing on IA	KBR
20	O.S 384/2020	Appearance	AV
21	O.S 259/2020	Hearing on IA	AAK

**CAUSE LIST – HEARING/ARGUMENTS, EVIDENCE CASES ON 23.10.2020 at 3 pm.**

**I ADDL. CIVIL JUDGE & JMFC, MANGALURU**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>	<b>Advocate Name</b>
P.O is on leave			

**HEARING CASES LIST DATED 23.10.2020 OF II ACJ & JMFC.,  
MANGALURU.**

Sl. No	Case No.	Stage	Advocate Name
1	O.S. 862/2010	Hearing on IA	PRR
2	O.S. 1021/2010	Hearing on IA	PRR
3	O.S. 281/2016	Cross examination	NBPR
4	O.S. 408/2016	Amendment	Sudhakar Rai
5	O.S. 1402/2016	Cross examination	GBP
6	O.S. 97/2017	Cross examination	DALA
7	O.S. 253/2018	WS	BRK
8	O.S. 606/2018	Defendant evidence	UA
9	O.S. 1167/2018	Compromise	MCK
10	O.S. 529/2019	Hearing on IA	KSN
11	O.S. 1048/2018	Amendment	MCK
12	O.S. 1201/2018	Objection	PRR
13	Ex.C. 32/2020	Clarification	AAK
14	Ex.C. 33/2020	Clarification	AAK
15	Ex.C. 34/2020	Clarification	AAK
16	Ex.C. 35/2020	Clarification	AAK
17	Ex.C. 36/2020	Clarification	AAK
18	Ex.C. 37/2020	Clarification	AAK
19	O.S. 694/2020	Hearing on IA	RPS
20	O.S. 13/2019	WS	NBPR
21	O.S. 589/2014	Judgment	UA
22	C.C. 394/2006	Arguments	MPN
23	C.C. 393/2006	Arguments	MPN
24	O.S. 360/2018	Cross examination	RKG
25	O.S. 580/2017	Defendant evidence	PRR

Note: As the P.O of this court is undergoing training from 9:30 to 2:00pm and holding sitting only during afternoon sessions, the required number of cases as per SOP is not listed.

**CAUSE LIST OF SITTING COURT – HEARING/ARGUMENTS, EVIDENCE  
CASES ON 23.10.2020 at 2:45pm.**

**III ADDL. CIVIL JUDGE & JMFC, MANGALURU**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>	<b>Advocate Name</b>
1	OS. 291/2020	Hearing on IA	BSR
2	OS. 582/2007	Defendant Evidence	MVSB/OTB
3	Ex.C. 151/2013	Hearing	PPH/NBPR
4	OS. 791/2014	Hearing on IA	PNB/KSS
5	OS. 12/2016	Hearing on IA	SP
6	FDP. 33/2016	Hearing on IA	KKM
7	OS. 1179/2016	Hearing on IA	KSR
8	OS. 1268/2016	Hearing on Preliminary Issues	KMS
9	OS. 1421/2016	Further Defendant Evidence	AKU
10	OS. 317/2017	Further Defendant Evidence	UA
11	OS. 522/2017	Hearing on Preliminary Issues	VRS
12	OS. 299/2020	Plaintiff Evidence	DSK
13	OS. 511/2020	Plaintiff Evidence	CK
14	OS. 633/2012	Hearing on IA	BNK/OTB
15	OS. 620/2016	Plaintiff Arguments	VRS
16	Misc. 21/2018	Plaintiff Arguments	DIB
17	OS. 218/2014	Hearing on IA	MPK
18	OS. 544/2019	Hearing on IA	UPM
19	OS. 630/2019	Hearing on IA	MK
20	OS. 476/2020	Hearing on IA	NBPR
21	OS. 603/2018	Hearing on IA	SKU

Note: As the P.O. of this court is undergoing training from 9:30 to 2:00pm and holding sitting only during afternoon sessions, the required number of cases as per SOP is not listed.

**(Sri. Yathisha R.,)  
III ACJ & JMFC, Mangaluru**



<b>Cause list of sitting courts-Short List for Arguments/Hearing, Evidence and other cases on 23.10.2020</b>			
<b>IV Addl. Civil Judge &amp; JMFC, Mangaluru.</b>			
<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>	<b>Advocate</b>
1	O.S. 1236/2014	Plaintiff evidence	K.P.V.R./B.N.S.
2	O.S. 208/2016	Defendant No.1 to 3 evidence	N.B.P.R./N.V.P./D.A.L.A.
3	O.S. 410/2017	Carry out Amendment and to file amended plaint	M.C.K./U.K.S./K.S.N.R./N.S.
4	O.S. 608/2018	Plaintiff evidence	U.A./S.R.S.
5	O.S. 609/2018	plaintiff evidence	U.A./R.N.
6	Misc. 24/2018	Further chief of PW1	M.C.K./M.P.S.
7	O.S. 1385/2019	Plaintiff evidence	A.R.S./M.R.
8	O.S. 425/2019	Hearing on I.A. III	P.P./G.B.P.
9	O.S. 643/2019	plaintiff argument	K.P.V.R./O.T.B.
10	O.S. 731/2014	Furnishing fresh valuation slip	S.S.N./K.S.S.
11	O.S. 958/2015	Compliance	K.S.N.R./M.K.V.
12	O.S. 1155/2019	Settlement	V.S./P.K.B.
13	Misc. 16/2017	Objection to I.A. No.7 & 8	K.S.N.R./G.V.G.
14	O.S. 1162/2017	Reply on I.A. No.9 by the defendant	D.A.L.A./M.P.N.
15	O.S. 1163/2017	Reply on I.A. No.9 by the defendant	D.A.L.A./M.P.N.
16	Misc. 29/2018	Respondent Argument	D.A.L.A./M.P.N.
17	Misc. 30/2018	Respondent Argument	D.A.L.A./M.P.N.

Sd/-

(Smt. Nagajyothi M.L.)

IV Addl. Civil Judge &amp; JMFC, Mangaluru.

<b>V Addl. Civil Judge &amp; JMFC Mangaluru. (Cause list dated 23.10.2020) Sitting Day</b>			
<b>Cases posted for Hearings/ Final Arguments/ Evidence on 23.10.2020</b>			
<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>	<b>Advocate</b>
1	O.S. 8/2013	Cross of Dw1	NBPR
2	O.S. 111/2013	Further chief of DW2	KSB
3	O.S. 1004/2013	Further chief of DW1	KSN
4	O.S. 61/2015	Further cross of Pw1	BJF
5	O.S. 1322/2015	Plaintiff Evidence	VK
6	O.S. 402/2017	Cross of PW1	KSR
7	O.S. 412/2017	Further chief of DW1	AV
8	O.S. 1013/2019	Plaintiff Evidence or Reporting Settlement	KKM
9	O.S. 343/2020	Plaintiff Evidence	DKB
10	O.S. 378/2020	Plaintiff Evidence	AAM
11	O.S. 389/2020	Plaintiff Evidence	SKML
12	O.S. 597/2020	Plaintiff Evidence	MPR
13	O.S. 662/2020	Hearing	SK
14	O.S. 425/2013	Judgment	NBPR / KSN
15	C.C. 1366/2014	To file affidavit	VK / RMR

( Sri. Mahammadali Nayak)  
V ACJ & JMFC Mangaluru.

**LIST OF CASES SHORT LISTED FOR HEARING ON 23.10.2020 OF  
J.M.F.C. (II COURT), MANGALURU**

<b>Name of the Judicial Officer</b>	<b>Sl. No.</b>	<b>Case Type</b>	<b>Reg. No./year</b>	<b>Stage of case</b>
<b>Sri. Mahesh B.T. JMFC (II Court), Mangaluru</b>	1.	C.C.	1252/2014	Evidence
	2.	C.C.	4047/2014	Evidence
	3.	C.C.	4113/2016	Evidence
	4.	C.C.	210/2017	Evidence
	5.	C.C.	2421/2017	Evidence
	6.	C.C.	2793/2017	Evidence
	7.	C.C.	3532/2017	Evidence
	8.	C.C.	4443/2017	Evidence
	9.	C.C.	771/2018	Evidence
	10.	C.C.	2679/2018	Evidence
	11.	C.C.	2904/2018	Evidence
	12.	C.C.	4341/2018	Evidence
	13.	C.C.	4102/2019	Evidence
	14.	C.C.	3595/2011	Arguments
	15.	C.C.	4051/2014	Arguments
	16.	C.C.	2158/2015	Arguments
	17.	C.C.	2361/2015	Arguments
	18.	C.C.	3331/2015	Arguments
	19.	C.C.	1970/2016	Arguments
	20.	C.C.	2994/2017	Arguments
	21.	C.C.	2963/2014	Compliance of Sec.437A Cr.P.C.
	22.	C.C.	1828/2010	Appearance
	23.	C.C.	4238/2011	Appearance
	24.	C.C.	7063/2018	Appearance
	25.	C.C.	7247/2018	Appearance
	26.	C.C.	890/2019	Appearance
	27.	C.C.	1211/2019	Appearance
	28.	C.C.	3177/2019	Appearance
	29.	C.C.	1010/2020	Appearance
	30.	C.C.	1046/2020	Appearance

**Cases Posted for Evidence, Arguments and HBC on 23.10.2020 of JMFC III  
Court, Mangaluru, Smt. Ashwini Kore**

<b>Sl. No.</b>	<b>Type</b>	<b>Case No.</b>	<b>Stage</b>	<b>Advocate Name</b>
1	C.C.	38902018	Evidence	Kishore Kumar
2	C.C.	3858/2016	Evidence	Kishore Kumar
3	C.C.	3860/2016	Evidence	Narayan Kumar and Pramod Kumar B
4	C.C.	2695/2017	Evidence	Vishal Shetty
5	C.C.	2286/2019	Evidence	B Arun Bangera
6	C.C.	1812/2015	Plea	B Arun Bangera and K B Rai
7	Crl.Misc.	79/2017	Steps	Manjula N A and M E Mohan Kumar
8	Crl.Misc.	112/2015	Hearing	B Arun Bangera and M Jayaraj Rai
9	Crl.Misc.	20/2019	Hearing	Asha G and B Arun Bangera
10	Un numbered Crl.Misc.	2020	Hearing	M Chidanand Kedilaya
11	P.C	190/2017	Hearing	Shivarama Alva K
12	P.C	151/2018	Hearing	S K Ullal

Note: Since the sitting is in the afternoon sessions, only 12 cases are listed

## JMFC IV COURT

In the Court of Rajendra Prasad K.S.

List of cases shortlisted for recording evidence and arguments on 23-10-2020

<b>Sl. No</b>	<b>Case No</b>	<b>Petitioner/ complainant Name</b>	<b>Advocate Name</b>
<b><u>Evidence</u></b>			
1)	CC 2520/2016	Vijaya Credit co-Operative Society Ltd Vs Akthar Usman	KSS ASMP
2)	CC 3848/2019	RMX Concrete India Vs Joyce Reena Rasquinha	MK MRB
3)	CC 4052/2019	M/s Margadarsi Chits (Karnataka) Pvt. Ltd., Vs Mazhar Naqash	VPK KPAS
4)	CC 4156/2019	M/s Vigneshwara Finance, Vs Santhosh Shetty	PJP KKA
5)	CC 4887/2019	Mr. Oswald Furtado Vs Mrs. Shakunthala D Suvarna	MDR VKB

**Special Judicial Magistrate Court, Mangaluru.  
Smt. Radha M, SJM**

**List of cases posted on 23-10-2020 for closing/Plead Guilty.**

<b>Sl No</b>	<b>Case No.</b>	<b>Advocate</b>
1	CC 1280/2019	NPC
2	CC 1422/2019	NPC
3	CC 679/2020	NPC
4	CC 617/2020	NPC
5	CC 468/2020	NPC
6	CC 3171/2018	NPC
7	CC 3535/2019	NPC
8	CC 5254/2018	NPC

<b>List of cases chosen for hearing on 23<sup>rd</sup> October 2020.</b>				
<b>Sl.No.</b>	<b>Name of the Court</b>	<b>Case Type</b>	<b>Reg.No/Year</b>	<b>Advocate Name</b>
1	<b>JMFC (V COURT), MANGALURU.D.K.,</b>	C.C	1471/2017	AKB/UPM
2		C.C	1682/2015	MCK/KPAS
3		C.C	1008/2014	SKP/MNVK
4		C.C	1317/2017	SRS/PPA
5		C.C	774/2017	JMM/KPAS
6		C.C	1125/2015	VKS/MJR
7		C.C	1903/2014	MPS/MNVK
8		C.C	42/2016	GKPJ/IS
9		C.C	267/2018	KKA/VKB
10		C.C	376/2017	NKMG/KRU
11		C.C	223/2016	YBPR/NPS
12		C.C	222/2016	YBPR/NPS
13		C.C	443/2017	PKB/DDM
14		C.C	663/2016	PA/BAB
15		C.C	1994/2014	RR/VA
16		C.C	1496/2015	KPAS/KSS
17		C.C	1497/2015	KPAS/KSS
18		C.C	1498/2015	KPAS/KSS
19		C.C	537/2015	YVH/HK
20		C.C	673/2017	MKV/MRK
21		C.C	934/2016	DK/UA
22		C.C	1378/2019	SKB/NKK
23		C.C	1112/2018	NKMG/MK
24		C.C	603/2016	VKS/KKA
25		C.C	79/2016	SPC/MRK
26		C.C	361/2016	DDM/RPS

**LIST OF CASES POSTED ON 23-10-2020 ON THE FILE OF THE J.M.F.C VI COURT,  
MANGALURU**

**Cases Listed for 1<sup>st</sup> Session:23/10/2020**

Sl.No	Case Type	Case Number	Stage	Advocate for Complainant/Respdt.	Advocate for Petitioner/ Accused
1.	C.C.	3539/2017	For Evidence	APP	Sri. V.P.
2.	C.C.	3394/2018	For Evidence	APP	Sri. I.M.
3.	C.C.	4157/2018	For Evidence	APP	Sri. N.B.
4.	C.C.	6652/2018	For Evidence	APP	Sri. M.P.S.
5.	C.C.	6855/2018	For Evidence	APP	Sri. R.R.
6.	C.C.	681/2019	For Evidence	APP	Sri. V.K.
7.	C.C.	1643/2019	For Evidence	APP	Sri. P.P.B. Sri. KRR
8.	C.C.	2209/2019	For Evidence	APP	Sri. K.K.A.
9.	C.C.	2668/2019	For Evidence	APP	Sri. R.P.S.
10.	C.C.	3175/2018	For Arguments	APP	Sri. V.K.
11.	C.C.	6576/2018	For Arguments	APP	Sri. M.J.R.
12.	C.C.	2537/2019	For Committal Surety and Order	APP	Sri. R.K.V, KNRB, RKS
13.	C.C.	2543/2019	For committal Surety	APP	Sri. BAB
14.	C.C.	2698/2019	For Surety	APP	Sri. K.S.S.
15.	C.C.	803/2020	For HBC	APP	.....

**Cases Listed for 2<sup>nd</sup> Session:23/10/2020**

16.	C.C.	2721/2017	For HBC	APP	Accused is in J.C.
17.	C.C.	3231/2017	For HBC	APP	Accused is in J.C under B/W
18.	C.C.	1139/2018	For HBC	APP	Sri. SA, SPA, H.H. PR
19.	C.C.	2674/2019	For HBC	APP	Sri. S.A.
20.	C.C.	773/2020	For HBC	APP	Sri. YJH, VRA
21.	C.C.	109/2020	To Submit Split up charge sheet	APP	-----
22.	C.C.	535/2020	For Committal Surety	APP	-----
23.	C.C.	811/2020	Accused is in J.C	APP	Sri. V.R.A.



**LIST OF CASES POSTED ON 23.10.2020 ON THE FILE OF THE J.M.F.C VII COURT, MANGALORE**

**Cases Listed for 1 Session: 23.10.2020**

<b>SI. No</b>	<b>Case Number</b>	<b>Stage</b>	<b>Advocate for complainant</b>	<b>Advocate for petitioner/accused</b>
1.	CC 6180/2018	For evidence	A.P.P	Sri. P.P.H, K.K.A, V.K, S.K
2.	CC 3671/2018	For evidence	A.P.P	Sri. S.K.M
3.	CC 2496/2019	For evidence	A.P.P	Sri. A.C.V
4.	CC 137/2019	For evidence	A.P.P	Sri. I.K.S
5.	CC 6152/2018	For evidence	A.P.P	Sri. P.P.B
6.	CC 3715/2018	For evidence	A.P.P	Sri. A.B
7.	CC 3820/2017	For evidence	A.P.P	Sri. G.V.G
8.	CC 1933/2019	For evidence	A.P.P	Sri. S.P.A
9.	CC 1983/2017	For evidence	A.P.P	Sri. N.N.H
10.	CC 2365/2019	For evidence	A.P.P	Sri. N.B
11.	CC 2118/2019	For evidence	A.P.P	Sri. S.K
12.	CC 2312/2018	For evidence	A.P.P	Sri. S.N.B
13.	CC 7167/2018	For evidence	A.P.P	Sri. R.A
14.	CC 2296/2019	For compliance and arguments	A.P.P	Sri U.M.A
15.	CrI. Misc 6/19	To hear on	-	Sri. M.K, B.A.B

**LIST OF CASES POSTED ON 23.10.2020 ON THE FILE OF THE J.M.F.C VII COURT, MANGALORE**

**Cases Listed for 2 Session: 23.10.2020**

<b>SI. No</b>	<b>Case Number</b>	<b>Stage</b>	<b>Advocate for complainant</b>	<b>Advocate for petitioner/accused</b>
16.	CC 2918/2019	For committal surety	A.P.P	Sri. V.P, B.A.B
17	Cri. 10/2020 E and N Crime PS	For furnishing surety	A.P.P	Sri. S.P.C
18	CrI Misc 15/2020	Call for report	-	Smt Asha Nayak
19	CC 212/2018	For committal surety	A.P.P	Sri. J.K.R
20	CC 2363/2019	For HBC	A.P.P	Sri. V.K, C.M, I.K.S
21	CC 7166/2018	For HBC.	A.P.P	Sri. M.A.M

22	CC 3780/2018	For HBC	A.P.P	Sri. V.P
23	CC 4095/2017	For HBC	A.P.P	Sri. D.H.U
24	CC 21/2020	For Plea	A.P.P	Sri. N.B
25	CrI. Misc 11/2019	For interim maintenance	-	Sri. A.N, V.A
26	CC 69/2020	For appearance	A.P.P	-
27	CC 556/2020	For appearance	A.P.P	-
28	CC 75/2020	For Appearance	A.P.P	-
29	CC 34/2020	For appearance	A.P.P	-
30	CC 155/2020	For appearance	A.P.P	-

**VIII JMFC Court, Mangaluru**  
**In the Court of Shilpashree N.S.**  
**Cause list dated 23.10.2020**

**Case reserved for 23.10.2020**

**Morning session**

<b>Sl.No.</b>	<b>Case No.</b>	<b>Stage</b>	<b>Advocate Name</b>
01	634/17	Evidence	MK/PRN
02	779/17	Evidence	BSR/TNP
03	1052/17	Evidence	DALA/HGM
04	1103/17	Evidence	VS/RD
05	1325/17	Evidence	NS/SA
06	1539/17	Evidence	PK/AMMI
07	1704/17	Evidence	ARG/SKU
08	1819/17	Evidence	VA/MNVK
09	1852/17	Evidence	TP/JKS
10	1006/17	Defense Evidence	BAMH/MNVK
11	1215/17	Hearing on IA	BH/MAM
12	1212/17	Arguments	BH/MAM
13	1075/17	Arguments	MSM/IKS

**Afternoon session**

<b>Sl.No.</b>	<b>Case No.</b>	<b>Stage</b>	<b>Advocate Name</b>
01	1744/17	Arguments	NCS/MNVK
02	1745/17	Arguments	NCS/MNVK
03	1746/17	Arguments	NCS/MNVK

**Cases reserved for Hearing/Evidence on 23/10/2020 of JMFC IX Court, Mangaluru.**

**Morning Session**

Sr No	Case No	Stage	Advocate
01	CC 77/2018	For C/E	KSS
02	CC 198/2018	For Cross of PW1	DU
03	CC 274/2018	For C/E	KSS
04	CC 287/2018	For Cross of PW1	MPK
05	CC 1029/2018	For Settlement	MCK
06	CC 1068/2018	For Settlement	NKS
07	CC 1148/2018	For Payment	MRK
08	CC 1164/2018	For Settlement	BJK
09	CC 1450/2018	For Objection	KVB
10	CC 1574/2018	For Cross of PW1	IKS
11	CC 1725/2018	For Argument	VS
12	CC 1900/2018	For Argument	VKS

**Afternoon Session**

Sr No	Case No	Stage	Advocate
13	CC 1603/2018	For further C/E	MCK
14	CC 1629/2018	For Cross of PW1	AS
15	CC 1767/2018	For further cross of PW1	RS
16	CC 1954/2018	For C/E	KRU
17	CC 2018/2018	For Hearing	RPM
18	CC 2060/2018	For Witness Summons	KVB
19	CC 2061/2018	For Witness Summons	KVB
20	CC 95/2018	For D/E	BPS
21	CC 1807/2018	For D/E	TP
22	CC 1808/2018	For D/E	TP